

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

C.P. (I.B) No.59/7/NCLT/AHM/2019

Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.08.2020

Name of the Company:

IDBI Bank Ltd.
V/s.
Doshion Pvt Ltd.

Section:

Section 7 of the Insolvency and Bankruptcy Code, 2016

ORDER


Learned Counsel Ms. Kavya Tulsym appeared for the Financial Creditor.

Learned Counsel Mr. Arpit Singhvi appeared for the Corporate Debtor.

The pleadings are complete in the matter.

The matter stands adjourned for hearing on 16.09.2020


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Dated this the 24th day of August, 2020.